

IRCON INTERNATIONAL LTD.
(A Govt. of India Undertaking)
Web: www.ircon.org, CIN-L45203DL1976GO000171

e-Procurement Notice (National Competitive Bidding)
e-Tender No.: IRCON/2023/TH/SHMOHE/2021/80 Dated: 25.11.2021
e-Tender for and on behalf of South Eastern Railway is invited from bidders meeting qualifying requirements for the work of "Design, Supply, Installation, Testing & Commissioning of 25 kV, AC, 50 Hz, Single Phase Railway Electrification Works at Shalimar Railway Station under Shalimar Station Development Project of South Eastern Railway".

Estimated Cost of the Work: Rs. 348.70 Lakhs
Last Date and Time of e-Bid Submission: 11.12.2021 upto 15.00 Hrs

For further details, visit website <https://etenders.gov.in/procure/app>, Corrigendum, if any, would be hosted only on the website.

General Manager/East
378 Prantik Pally, Kasba, Kolkata-700107

PACIFIC SCHOOL OF ENGINEERING
Approved by AICTE, New Delhi, Affiliated to GTU, Ahmedabad

We are looking for experienced, dynamic and result oriented faculties for the posts mention below.

Branch/Subject	Degree(BE)			Diploma (Engg)	
	Professor	Asso.Prof	Asst.Prof	HOD	Lecturer
Mechanical	1	2	3	1	2
Electrical	1	2	2	1	2
Civil	1	2	-	1	3
Chemical	1	2	3	-	-
Comp.Engg.	1	2	4	3	2
English	-	-	-	-	1
Maths	-	-	1	-	-
Environmental Engg.	-	-	1	-	1
Training & Placement Officer	-	-	1	-	-

Note: 1. Pay Scale & qualification for above are as per GTU, AICTE, Govt. of Gujarat Norms. 2. NO. of Post may vary according to requirement.
3. Applications (in a prescribed format avail from website) along with Photographs and documents can be sent through Post/Courier/Email, latest by 15th Dec 2021.

At & Po: Sanki, Kadodra- Palsana Highway (NH-8), v- Sanki, Ta- Palsana, Dist- Surat, Pin-394305
Email: > suratpacific@gmail.com Web: www.pacific-soe.ac.in

SEACOAST SHIPPING SERVICES LIMITED
(Previously Known as Mahaan Impex Limited)
CIN: L61100GJ1982PLC105854

Registered Office: 2nd Floor, Block N, Mondeval Retail Park, TP No.50, Nr. Rangoli Park, SG highway, Bodakdev, Ahmedabad-380054
Email: mahaanimpx@gmail.com • Website: www.seacoastltd.com
Tel. No: +91 6351988376

PUBLIC NOTICE

Seacoast Shipping Services Limited (the "Company") has received the information from Bombay Stock Exchange Limited (BSE Ltd.) by their Email dated 23rd November, 2021 regarding circulation of some unsolicited messages by some unknown person(s)/ entities with the intent to make purchase or sale of the stock of our Company.

Pursuant to this, we are repeatedly receiving messages, emails and calls from various stakeholders of the Company. We would like to inform our investors/shareholders that there is no involvement of the Company's Directors, Promoters and KMP's in Circulation of these messages. The management of the company had taken the matter seriously and it took all necessary measures including filing a complaint at Police Station against the concern who intentionally or unintentionally circulated the messages.

We would also like to inform all the investors that be cautious while dealing in the shares of the Company based on the unsolicited Messages received from any unknown sources/unauthorized person. If any investor buy/ sell the shares of the company or incur loss on the basis of the messages, company or any officer, Directors will not be responsible for the same. We strongly advise the investors to go through only BSE website or Company's website for corporate information.

Date : 25th November, 2021
Place : Ahmedabad

For, Seacoast Shipping Services Limited
Sd/- Manishkumar R. Shah
Managing Director

TOURISM CORPORATION OF GUJARAT LIMITED
(Government of Gujarat undertaking)
Contractual Recruitment - 2021



Tourism Corporation of Gujarat Limited, Gandhinagar invites online applications from the eligible candidates for 15 different posts on 11 month Contract basis. All the relevant information/instructions for posts and exam are available on www.gujarattourism.com. Interested candidates are instructed to download the information/instructions and study the same before applying online for the respective post. Application period has been extended from 26/11/2021 12:00 noon to 10/12/2021 till 5:00pm. Last date for online payment of fees is 10/12/2021 till 5:00pm. Tourism Corporation of Gujarat Limited reserves the right to disqualify any candidate if any discrepancy is found in any information filled in online application form and the document produced at the time of document verification for the same

Managing Director

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF SRK MULTIMODAL SOLUTIONS PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of corporate debtor	SRK Multimodal Solutions Private Limited
2	Date of incorporation of corporate debtor	22nd April 2011
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Ahmedabad
4	Corporate Identify No. / Limited Liability Identification No. of corporate debtor	U63090GJ2011PTC065114
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Plot No. 315, Ward-12/B, Deepak Complex, First Floor, Office No. 2, Gandhidham - 370201, Gujarat.
6	Insolvency commencement date in respect of corporate debtor	Order Pronounced on 23rd November 2021 Order Received on 24th November 2021
7	Estimated date of closure of insolvency resolution process	22nd May 2022
8	Name and registration number of the insolvency professional acting as interim resolution professional	Krunal Ramanbhai Tanna IBBI/PA-001/PP-P-01949/2020-2021/13064
9	Address and e-mail of the interim resolution professional, as registered with the Board	315, Super Mall, 1 st Fl. Lat Bungalow, C.G. Road, Navrangpura, Ahmedabad-380006 E-mail: krunaltanna.ip@yahoo.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	603, Fortune Business Hub, Nr. Shell Petrol Pump, Science City Road, Soia, Ahmedabad-380060 E-mail: cirp.srkmulti@gmail.com
11	Last date for submission of claims	9th December 2021
12	Classes of creditors, if any, under clause (b) of sub-section (5A) of section 21, ascertained by the interim resolution professional	NA
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14	(a) Relevant Forms and (b) Details of authorized representatives are available at :	(a) https://www.ibbi.gov.in/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SRK Multimodal Solutions Private Limited on 23rd November 2021 (Order received on 24th November 2021)

The creditors of SRK Multimodal Solutions Private Limited are hereby called upon to submit their claims with proof on or before 9th December 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Krunal Ramanbhai Tanna

Interim Resolution Professional for

SRK Multimodal Solutions Private Limited

Reg. No. IBBI/PA-001/PP-P-01949/2020-2021/13064

Date : 26th November, 2021
Place : Ahmedabad

